

**HIGH COURT OF ANDHRA PRADESH :: AMARAVATI**

**ABSTRACT**

**PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.**

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**ROC.No. 1776/2023 - C.1.**

**Dt.11 /12/2023**

**NOTIFICATION No. 05/2023 C -1.**

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No.	Name and designation of the individual	Posted as
(1)	(2)	(3)
1.	<b>Sri D.Ananda Rao</b> Chief Administrative Officer, II Addl. District & Sessions Court, <b>Hindupur</b> , Ananthapuramu District	Chief Administrative Officer, Special Court for Trial of Offences against Women-cum-II Additional District Court, <b>Srikakulam</b>
2.	<b>Sri D. Nageswara Rao</b> Chief Administrative Officer, II Additional District & Sessions Court-cum-Special Court for trail of offences against Women, <b>Prakasam</b> at <b>Ongole</b> .	Chief Administrative Officer, X Additional District & Sessions Court, <b>Narasapur</b> , West Godavari District.

- i) The individuals shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individual concerned, which has the effect of postponing the compliance of this order. The above individuals are also hereby informed that any representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

**Note:- Sri D.Ananda Rao and Sri D. Nageswara Rao** are not entitled to draw T.A. and D.A. and other allowances etc., since they are transferred at their request.

  
REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Ananthapuramu, Srikakulam, Prakasam and West Godavari.
3. II Addl. District & Sessions Judge, Hindupur, Ananthapuramu District
4. Special Judge for Trial of Offences against Women-cum-II Additional District Judge, Srikakulam
5. II Additional District & Sessions Judge-cum-Special Judge for trail of offences against Women, Prakasam at Ongole.
6. X Additional District & Sessions Judge, Narasapur, West Godavari District
7. The District Treasury Officers, Ananthapuramu, Prakasam, Srikakulam and West Godavari.
8. The Sub Treasury Officers, Hindupur- Ananthapurmu District, Narsapur - West Godavari District.
9. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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